

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 122 OF 2018 &**  
**IA NO. 403 of 2018**

**Dated: 1<sup>st</sup> January, 2019**

**In the matter of:**

**Mahur Foods and Beverages**

**Versus**

**Gulbarga Electricity Supply Company Ltd. & Anr.**

.... **Appellant(s)**

.... **Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by the both the parties, list the matter for hearing on  
**26.03.2019.**

Court Master/PS

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